

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6791  
ANSWERED ON:08.05.2013  
LOG BOOK ENTRIES  
Argal Shri Ashok

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether cases of tampering with log book entries/making of false and fraudulent entries have been found during the audit of flying training organisations during the last one year;
- (b) if so, the details thereof;
- (c) the action taken against those who were found guilty in such cases;
- (d) whether the action taken was as per the Indian Aircraft Act, 1934 and Rules, 1937; and
- (e) if not, the reasons therefor?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

- (a) No, Madam. No audit of the flying training institute was carried out during last one year.
- (b) to (e): Does not arise.